

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.346
TO BE ANSWERED ON 03.02.2021**

UNMANNED LEVEL CROSSINGS IN UTTAR PRADESH

**† 346. SHRI RAVINDRA KUSHWAHA:
SHRI SUBRAT PATHAK:
SHRI RAVI KISHAN:**

Will the Minister of RAILWAYS be pleased to state:

- (a) the number of unmanned railway crossings in the country, State-wise;**
- (b) the number of unmanned railway crossings likely to be converted into manned level crossing in the next five years;**
- (c) whether the Government is considering to construct under passes and overbridges on various railway crossings in Uttar Pradesh; and**
- (d) if so, the details thereof and the steps taken by the Government in this regard?**

ANSWER

**MINISTER OF RAILWAYS, COMMERCE & INDUSTRY AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION**

(SHRI PIYUSH GOYAL)

(a) & (b): There is no unmanned level crossing (UMLC) on Broad Gauge (BG) routes on Indian Railway. However, as on 01.04.2020, total 948 UMLCs on Meter Gauge (MG) and Narrow Gauge (NG) are existing, which will be eliminated alongwith gauge conversion works in future. State-wise list of UMLCs is appended.

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(c) & (d): As on 01.04.2020, Road over Bridges (ROBs) at 265 Level Crossings (LCs) & Road under Bridges (RUBs) at 995 LCs are sanctioned out of 3545 Level Crossings (LCs) in Uttar Pradesh. These are in different stages of implementation. However, the construction of ROB/RUBs depends upon the consent of State Government for closure of LCs & cost sharing, wherever applicable, availability of encroachment free land for approach roads, technical feasibility, shifting of utilities, allocation of adequate funds by State agencies, public support etc. Railways have taken pro-active measures in close coordination with various stakeholders to improve the progress of construction of ROB/RUBs/Subways as under:

(i) Joint survey with State Government to finalize the alignment & General Arrangement Drawing (GAD).

(ii) Standardization of design & drawings for various spans.

(iii) Regular coordination meeting with State Government officials to sort out various issues.

(iv) Construction of ROB on single entity basis.

(v) Monitoring of progress at different levels.

APPENDIX REFERRED TO IN REPLY TO PART (a) & (b) OF UNSTARRED QUESTION NO. 346 BY SHRI RAVINDRA KUSHWAHA, SHRI SUBRAT PATHAK AND SHRI RAVI KISHAN TO BE ANSWERED IN LOK SABHA ON 03.02.2021 REGARDING UNMANNED LEVEL CROSSINGS IN UTTAR PRADESH.

STATEWISE UNMANNED LEVEL CROSSINGS AS ON 01.04.2020

SN	STATES	MG	NG	Total
1	Andhra Pradesh	0	0	0
2	Assam	0	0	0
3	Bihar	0	0	0
4	Chandigarh	0	0	0
5	Chattisgarh	0	0	0
6	Delhi	0	0	0
7	Goa	0	0	0
8	Gujarat	160	169	329
9	Haryana	0	0	0
10	Himachal Pradesh	0	4	4
11	Jammu & Kashmir	0	0	0
12	Jharkhand	0	0	0
13	Karnataka	0	0	0
14	Kerala	0	0	0
15	Madhya Pradesh	0	137	137
16	Maharashtra	0	109	109
17	Manipur	0	0	0

18	Mizoram	0	0	0
19	Nagaland	0	0	0
20	Odisha	0	0	0
21	Puducherry	0	0	0
22	Punjab	0	0	0
23	Rajasthan	97	52	149
24	Tamilnadu	0	0	0
25	Telangana	0	0	0
26	Tripura	0	0	0
27	Uttar Pradesh	51	2	53
28	Uttarakhand	0	0	0
29	West Bengal	0	167	167
	Total	308	640	948
